

- (ii) A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Fertilizers) Notification No. S.O. 1546 (E), dated the 25th June, 2009 regarding the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Kharif 2009, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 1736/15/10]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Forty-first Annual Report and Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 1734/15/10]

- III. (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar (Mohali), for the year 2008-09, together with the Auditors Report on the accounts, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research Act, 1998.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 1717/15/10]

I. Report and Accounts (2008-09) of National Book Trust, New Delhi and related papers.

II. Report and Accounts (2008-09) of NCMEI, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report and Accounts of the National Book Trust, New Delhi, for the year 2008-09, together with Auditors Report on Annual Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 1730/15/10]

- II. (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2008-09.

- (b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2008-09, and the Audit Report thereon.
- (c) Memorandum of Action Taken on the Recommendation of the above Commission in its Annual Report for the year 2008-09.

[Placed in Library. See No. L.T. 1729/15/10]

- I. **Notifications of the Ministry of Agriculture.**
- II. **Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.**
- III. **Report and Accounts (2008-09) of LDCL, Kavaratti, Lakshadweep and related papers.**
- IV. **Statement going reasons for not laying Reports (2007-08 and 2008-09) of various Corporations.**
- V. **Report and Accounts (2008-09) of NCCF, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (2) of Section 4-D of the Destructive Insects and Pests Act, 1914:—
 - (1) S.O. 3269 (E), dated the 23rd December, 2009, publishing the Plant Quarantine (Regulation of Import into India) (Third Amendment), Order, 2009.
 - (2) S.O. 3298 (E), dated the 24th December, 2009, publishing the Plant Quarantine (Regulation of Import into India) (Fourth Amendment), Order, 2009.

[Placed in Library. See No. L.T. 1803/15/10]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—
 - (1) S.O. 30 (E), dated the 7th January, 2010, notifying specification of certain Customised fertilizers for a period of three years.
 - (2) S.O. 47 (E), dated the 11th January, 2010, notifying the specifications of certain provisional fertilizers for a period of three years by M/s Punjab Chemicals and Crop Protection Ltd., Chandigarh.